

ACCIDENTS ON RAILWAY LEVEL CROSSINGS

•71. SHRI J. C. CHATTERJI: Will the Minister of RAILWAYS be pleased to -state:

(a) the number of railway accidents which took place in the month of July, 1962 on the railway level-crossings;

(b) the number of persons killed or wounded in those accidents; and

(c) what steps Government have taken to prevent recurrence of such accidents?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) Six.

(b) None was killed. 9 persons received injuries.

(c) A Statement is laid on the Table of the Sabha.

STATEMENT

For the accidents at unmanned level crossings the responsibility for the accident is mostly due to the negligence of the road user to exercise the required degree of care while using the level crossing. On either side of the unmanned level crossings, whistle boards are displayed and drivers of trains are required to whistle in order to warn the vehicular traffic of the approaching trains. Notice Boards warning the road traffic of the approaching unmanned level crossing are displayed to the Road authority.

Officers and other supervisory staff inspect manned level crossing gates frequently to ensure that the gates are properly equipped and the gate-men understand their duties.

In cases where the railway staff are found to blame, suitable action is taken against them.

GLASS PIECES FOUND IN A BOTTLE OF AERATED WATER IN DELHI

•72. SHRI BANSI LAL: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that glass pieces were found in an aerated water bottle in the third week of July, 1962 in Delhi;

(b) if so, what steps Government propose to take against the manufacturer of the beverage bottled in the said aerated water bottle; and

(c) whether Government propose to check all such manufacturers' institutions with a view to stopping such incidents; if not, what are the reasons thereof?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) The Municipal Corporation of Delhi have reported that a bottle was presented to them in an open condition with some pieces of glass and some quantity of orange juice.

(b) The concerned aerated water factory was immediately inspected and found running under unhygienic conditions in the first place. The defects have been remedied.

(c) Necessary steps have been taken to intensify the inspections of such factories as well as retail shops dealing in such products.

STRIKE BY COASTAL SEAMEN IN BOMBAY PORT

•73. SHRI R. S. KHANDEKAR: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that a large number of coastal seamen in Bombay port were on strike during the last week of June;

(b) if so, how many vessels were affected due to the stoppage of work by the seamen;

(c) what were the demands of the working seamen; and

(d) whether Government have met their demands?

THE MINISTER OF SHIPPING IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR):
(a) Yes.

(b) Nine ships were affected by the strike.

(c) A copy of the Charter of Demands has been laid on the Table of the Sabha today in reply to part (c) of starred question No. 28.

(d) The Seamen are not employed by Government. The Seamen's Union concerned has since arrived at bipartite agreements with the Shipping Companies concerned in regard to the various demands of the Union

मन्दसौर जिले के कूकड़ेश्वर में सब-पोस्ट-ऑफिस।

१. श्री विमलकुमार मन्नालालजी चौरङ्गिया : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश के मन्दसौर जिले में कूकड़ेश्वर के ब्रांच पोस्ट-ऑफिस को सब-पोस्ट-ऑफिस करने की कोई मांग रही है क्या; और

(ख) यदि हाँ, तो वहाँ कब तक सब-पोस्ट-ऑफिस बन जायेगा?

t [SUB-POST OFFICE AT KUKRESHWAH IN MANDSAUH DISTRICT

1. SHRI V. M. CHORDIA: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether there has been a demand for upgrading the Branch Post Office at Kukreshwar in Mandasaur

District of Madhya Pradesh to a sub-post office; and

(b) if so, by when a sub-post office will be set up there?]

परिवहन तथा संचार मंत्रालय में उप-मंत्री (श्री बी० भगवती) : (क) उक्त डाकघर को १ नवम्बर, १९५५ से अतिरिक्त विभागीय उप-डाकघर बना दिया गया था।

(ख) इसे विभागीय उप-डाकघर में तभी परिवर्तित किया जा सकता है जब कि भविष्य में आर्थिक और सांख्यिकीय आधार पर उसे न्यायोचित समझा जाएगा।

t[THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI B. BHAGA-VATI) : (a) The office was upgraded to an extra departmental sub-office with effect from 1st November, 1955.

(b) It can only be converted into a departmental sub office if and when there is statistical and financial justification in future.!

मील के पत्थर हटा कर किलोमीटर के पत्थर लगाना

२. श्री विमलकुमार मन्नालालजी चौरङ्गिया : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि राष्ट्रीय राजपथों पर मील के पत्थर हटा कर किलोमीटर के पत्थर लगाने पर परिव्यय लेखा के आधार पर अथवा अन्यथा अब तक कुल कितनी राशि खर्च हुई है और इस सम्बन्ध में कितना काम पूरा होना बाकी है ?

REPLACEMENT OF MILESTONES BY KILOMETER-STONES

2. SHRI V. M. CHORDIA: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state th* total amount spent so far for replacing milestones by kilometer-stones o»

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